

Crop Insurance

2234. **Shri Madhu Limye:**
Dr. Ram Manohar Lohia:
Shri S. M. Banerjee:
Shri George Fernandes:
Shri Ram Kishan Gupta:
Shri P. P. Esthose:
Shri Yashpal Singh:
Shri S. C. Samanta:
Shri A. K. Kisku:
Shri S. N. Maiti:
Shri Randhir Singh:
Shri Hem Raj:
Shri Rane:
Shri Tridib Kumar Chaudhari:
Shri Sradhakar Supakar:
Shri D. N. Patodia:
Shri Mohamed Imam:
Shri S. K. Tapuriah:
Shri Godilingana Gowd:
Shri D. S. Patil:
Shri Manubhai J. Patel:
Shri Vishwa Nath Pandey:
Shri K. Hafdar:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether any crop insurance scheme has been formulated by the Centre/States;

(b) if so, how many and which States;

(c) whether the scheme has been implemented; and

(d) whether the draft Bill for compulsory crop insurance has been finalised and if so, when it will be introduced?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) No. However the draft of a Model Crop Insurance Scheme is under consideration of Government.

(b) Does not arise.

(c) Does not arise

(d) The draft Bill for Compulsory Crop Insurance is still under the consideration of the Government.

Bypass and National Highway-47 at Quilon

2235. **Shri N. Sreekantan Nair:** Will the Minister of Transport and Ship-

ping be pleased to state:

(a) whether Government are aware of the urgency for constructing a Bypass Road for the National Highway-47 at Quilon; and

(b) if so, whether the scheme has been included in the Fourth Plan?

The Minister of Transport and Shipping (Dr. V. K. R. V. Rao): (a) The Government are aware of the need for a bypass at Quilon; but in the present financial stringency, it is not possible to accord a high priority to this work.

(b) No, Sir, as the Fourth Plan proposals have not yet been finalised.

Shortage of D.M.S. Ghee

2236. **Shri Sharda Nand:**
Shri Bharat Singh Chaudhan:
Shri Ranjit Singh:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that there has recently been an acute shortage of ghee and milk of D.M.S.,

(b) if so, the steps taken by Government to meet the shortage; and

(c) whether Government propose to set up its own dairy farms in and around Delhi?

The Minister of State in the Ministry of Food, Agriculture Community Development and Cooperation (Shri Annasahib Shinde): (a) While there is shortage in supply of ghee, the supply of milk to token card holders is maintained at present.

(b) Ghee is manufactured from surplus milk. Procurement of milk falls during summer due to natural cause and no surplus milk is normally available for conversion into ghee. In handling large quantities of milk some sourage occurs some times and this milk is utilised for conversion into ghee.

Procurement of milk during the present summer has suffered because of failure of rains in milk shed of the D.M.S. during last winter. The follow-

ing steps have been taken for meeting the shortfall in procurement:—

- (i) Adequate quantity of imported skimmed milk powder has been arranged to make up the normal short-fall in procurement during summer.
- (ii) A stock of white butter which can be used for reconstitution of milk has been built up.
- (iii) Firm agreements have been entered with the contractors for supply of milk to the Scheme. Different quotas of milk to be supplied have been laid down in the agreement in the ratio of 100 per cent for winter, 75 per cent for rainy season, and 60 per cent for U.P. and 50 per cent for Haryana areas for summer. The contractors are subject to a penalty of Rs. 5 per quintal in case of failure to supply the agreed quantities of milk.
- (iv) In view of the shortage, the Scheme is having to pay a high rate for purchase of milk as compared with the same period last year. Rate of Commission paid to contractors for supply of milk has also been raised.
- (v) A ban has been imposed by the Delhi Administration on the import, manufacture sale or service of milk products like Khoa, rabree, paneer and milk sweets. This ban has come into force with effect from 17-5-1967.

(c) No Scheme for setting up a dairy farm of its own is under consideration.

Supply of Wheat to Haryana

2237. **Shri Ram Kishan Gupta:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Haryana Government have asked for additional quota of wheat to meet its shortage; and

(b) if so, decision taken thereon?

The Minister of State in the Ministry of Food, Agriculture Community Development and Cooperation (Shri Annasahib Shinde): (a) Yes, Sir.

(b) State Government was informed that it was not possible to give any additional quota immediately owing to poor arrivals, but the Central Government would reconsider the case if the supply position improves.

Hotel Development Fund

2238. **Shri Ram Kishan Gupta:**
Shri D. N. Patodia:
Shri C. C. Desai:
Shri R. Barua:

Will the Minister of Tourism and Civil Aviation be pleased to refer to the reply given to Unstarred Question No 466 on the 4th April, 1967 and state at what stage is the proposal to establish the Hotel Development Fund??

The Minister of Tourism and Civil Aviation (Dr. Karan Singh): The Government have decided to set up a separate fund for disbursement of loans to hotel industry in the years 1967-1970. The terms and conditions regulating the disbursement of these loans are being worked out.

Avro-748

2239. **Shri S. M. Banerjee:**
Shri Girraj Saran Singh:
Shri S. K. Tapariah:
Shri Meetha Lal:
Shri Madhu Limaye:

Will the Minister of Tourism and Civil Aviation be pleased to state:

(a) how many Avro-748 have since been delivered to the Indian Airlines Corporation and whether it is a fact that the supply of Avro-748 by the Kanpur Factory is not according to the agreement; and

(b) if so, the steps taken in this matter?